

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 23

MA 690/2018 MA 1289/2018 IA 478/2024 In C.P. (IB)/1399(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 06.05.2024

NAME OF THE PARTIES: **BANK OF BARODA V/S MANDHANA**
INDUSTRIES LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

MA No. 690/2018 –

1. Mr. Saurabh Bachhawat, Advocate a/w Priyanka Padey, Advocate i/b Chandhiok & Mahajan appeared for the Applicant.
2. Mr. Aayush Shah, Advocate appeared for the Respondent no. 3 & 4.
3. Mr. Rahul Sarada, Advocate appeared for the Applicant in IA No. 478/2024 & 1289/2018 and Respondent no. 2 in MA No. 690/2018.
4. Learned Counsel for the Respondent no. 2 submits that information in compliance of order dated 15.04.2024 have been substantially provided and learned Counsel for the RP informs that one document remains and they will provide that document by tomorrow.

5. List this MA along with MA No. 1289/2018 & IA No. 478/2024 on
14.06.2024 for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna